

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02/08/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S.VIJAYARAGHAVAN, TECHNICAL (JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/646/2019
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : FLORAM SHOES (INDIA) PVT LTD
UNDER SECTION : SEC 7 RULE 4 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
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K-RAMESH

DS Ramakrishna Associates, petitioner's Co-Defendant

(17)

[IBA/646/2019]

ORDER

On the application filed u/s.7 of the Insolvency and Bankruptcy Code, 2016 being admitted against this Corporate Debtor in IBA/579/2019, this IBA/646/2019 is hereby **dismissed** with liberty to the Financial Creditor to make its claim before the IRP already appointed in IBA/579/2019.

sd
(S.VIJAYARAGHAVAN)
Member (Technical)

sd
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr